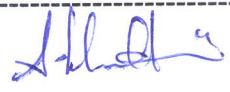
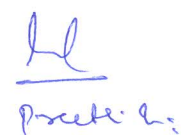
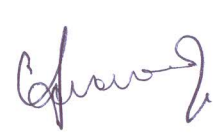


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20/2016
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SUSHMA HARINI A	Counsel for Petitioner	
2.	RING & PARTTRIDGE (J.N. Preethi Adv.)	counsel for 6 th respondent	
3.	R. Shankarasekaran Vijaya prashanth S.	counsel for R1 to R5	

ORDER

Ms. Sushma Harini A, counsel for Petitioner present. Shri Vijaya Prashanth, counsel for R1 to R5 present. Ms. J.N.Preethi, counsel for R6 present. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Put up on **21.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)